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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUÉ): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution :-

- (1) The Delimitation (Amendment) Ordinance, 2008 (No. 1 of 2008), promulgated by the President on the 14th January, 2008.
- (2) The Railways (Amendment) Ordinance, 2008 (No. 2 of 2008), promulgated by the President on the 31st January, 2008.
- (3) The Forward Contracts (Regulation) Amendment Ordinance, 2008 (No. 3 of 2008), promulgated by the President on the 31st January, 2008.
- (4) The Sugar Development Fund (Amendment) Ordinance, 2008 (No. 4 of 2008), promulgated by the President on the 5th February, 2008.
- (5) The Prasar Bharati (Broadcasting Corporation of India) Amendment Ordinance, 2008 (No 5 of 2008), promulgated by the President on the 7th February, 2008.
- (6) The Food Safety and Standards (Amendment) Ordinance, 2008 (No. 6 of 2008), promulgated by the President on the 7th February, 2008.

(Placed in Library, See No. LT-8093/08)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table-

- (1) (i) A copy of the Proclamation (Hindi and English versions) dated 3rd January, 2008 issued by the President under article 356 in relation to the State of Nagaland published in Notification No. G.S.R. 10 (E) in Gazette of India dated the 3rd January, 2008, under article 356 (3) of the Constitution.

(Placed in Library, See No. LT-8094/08)

- (ii) A copy of the Order (Hindi and English versions) dated 3rd January, 2008 made by the President in pursuance of sub-clause(i) of clause (c) of the above proclamation published in Notification No. G.S.R. 11 (E) in Gazette of India dated the 3rd January, 2008.

(Placed in Library, See No. LT-8095/08)

- (2) A copy of the Report (Hindi and English versions) of the Governor of Nagaland dated the 13th, 14th, 16th, and 17th December, 2007 to the President.

(Placed in Library, See No. LT-8096/08)

- (3) A copy of the Notification No. G.S.R 203 (Hindi and English versions) published in Gazette of India dated the 6th October, 2007

containing corrigendum to the Notification No. G.S.R. 1 dated the 28th December, 2005 issued under Central Industrial Security Force Act, 1968.

(Placed in Library, See No.LT-8097/08)

(4) A copy of the Determination of the Price of the Forfeited Property Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R.638 (E) in Gazette of India dated the 20th October, 2005, under sub-section (3) of section 21 of the Unlawful Activities (Prevention) Act, 1967.

(Placed in Library, See No. LT-8098/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India – Union Government (Commercial) (No. 22 of 2007) – Public Sector Undertakings – Review of Housing Finance Activities in Central Public Sector - Housing Finance Companies – Performance Audit, for the year ended the 31st March, 2006, under article 151 (1) of the Constitution.

(Placed in Library, See No. LT-8099/08)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table an Explanatory Statement (Hindi and English versions) giving reasons for immediate legislation by the Forward Contracts (Regulation) Amendment Ordinance, 2008, under rule 71 (2) of the Rules of Procedure and Conduct of Business in Lok Sabha.

(Placed in Library, See No. LT-8100/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table -

(1) - (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2006-2007, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2006-2007.

(2) -Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-8101/08)

